

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2820
ANSWERED ON- 22/12/2021

VEHICLE TRACKING SYSTEM ON TRANSPORT VEHICLES

2820. SHRI K.C. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether Government has issued notification regarding fitment of Vehicle Location Tracking Device, CCTV Surveillance System and Alert Buttons on transport vehicles;
- (b) if so, the details thereof and the objective behind the move;
- (c) the number of States where GPS system in passenger service vehicles is being implemented; and
- (d) whether Government has been able to create awareness among the public about this move and if so, the details thereof and the success achieved?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Ministry of Road Transport & Highways has mandated installation of vehicle location tracking device and emergency button for new public service vehicle registered on and after 1st January 2019 under rule 125H of the Central Motor Vehicle Rules, 1989 vide notification GSR 1095(E) dated 28th November, 2016 and further amendments vide notifications S.O 5454 (E) dated 25th October, 2018 and GSR 808(E) dated 23rd Oct 2019.
